

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4737  
ANSWERED ON:08.12.2010  
AUGMENTATION OF CPCB  
Tandon Annu

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government proposes to augment the Central Pollution Control Board (CPCB) to world standard institutions like US's Environmental Protection Agency (EPA);
- (b) if so, the details thereof;
- (c) whether the Government is considering measures to improve the functioning of the State Pollution Control Boards, especially regarding their monitoring and tracking of polluting units in coordination with the CPCB; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) & (b): The Central Government has undertaken the task of strengthening the Central Pollution Control Board (CPCB) in terms of establishment of state-of-the-art laboratories, enhancement of scientific and technical manpower, robust environmental data-base management and infrastructural support to enhance its capacities for effective pollution control including compliance and enforcement.
- (c) & (d): The Central Government has initiated several measures to improve the functioning of the State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs). The measures, inter alia, include financial assistance to SPCBs / PCCs particularly to the weaker ones, faster reimbursement of water cess, funding through CPCB for establishment of ambient air and water quality monitoring networks.